

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

21

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/203/2017
NAME OF THE PETITIONER(S) : E. RANGA RAO
NAME OF THE RESPONDENT(S) : THE COIMBATORE COSMOPOLITN CLUB
UNDER SECTION : 213

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

M. Gopinathan.
Counsel for Petitioner.
M. S. S. S.

ORDER

Counsels representing both the parties are present. Counsel for respondents prayed for time to file an application regarding the maintainability of the CP. Time is enlarged at request. Put up on 25.01.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc